

Special Police Establishment for disposing of in the black market electric goods worth several lacs of rupees obtained under an import licence and intended for use in the developmet of Gandhidham;

(b) if so, whether the case ended in conviction and whether the sentence was enhanced by the High Court in appeal; and

(c) whether it is also a fact that this Managing Director could elude the law for nearly three years on medical grounds and never went to jail until he obtained pardon from the Governor?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) and (b). Yes, Sir.

(c) The Managing Director was not lodged in a jail but remained as an in-patient in St. George Hospital, Bombay, till 13-12-1961 when he was released on parole. He continued to be on parole until he was granted pardon by the Governor of Bombay under article 161 of the Constitution.

Central Government Employees Consumer Co-operative Store

1526. { Shri Himmatsinghji:
Shri Yashpal Singh:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Central Government Employees Consumer Co-operative Store had issued a circular asking the lower-paid staff to purchase cycle tyres and tubes from them;

(b) if so, whether it is also a fact that more than one month has elapsed and still no tyre or tube was made available to Government servants; and

(c) the reasons therefor?

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar): (a) A circular was issued on the 20th January, 1964, to

the effect that cycle tyres and tubes in limited quantities would be available for sale at the Store to the lower-paid employees only on a restricted basis;

(b) The Stores has been able to secure a monthly quota of only 200 tyres and 200 tubes. Two consignments, which have so far been received, were sold off immediately.

(c) Does not arise.

Andaman and Nicobar Islands

1527. **Shri Hari Vishnu Kamath:** Will the Minister of Home Affairs be pleased to state:

(a) whether he is aware of the fact that Andaman and Nicobar Islands were renamed as Swaraj and Shaheed islands by Netaji Subhas Chandra Bose after their liberation from British bondage in 1944;

(b) if so, whether Government proposed to adopt the change made by Netaji; and

(c) if not, the reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Hathi):

(a) The Government have no information.

(b) and (c). The question does not arise.

प्रतिबद्ध छुट्टियाँ

१५२८. { श्री कछवाय :
श्री गोकर्न प्रसाद :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि १९६२ से पहले केन्द्रीय सरकार के कर्मचारियों को वर्ष में चार प्रतिबद्ध (रिस्ट्रिक्टड) छुट्टियाँ मिलती थीं; और

(ख) यदि हाँ, तो १९६३ से उनको कम कर के दो कर देने के क्या कारण हैं ?

गृह-कार्य मंत्रालय में उपमंत्री (श्री ल० ना० मिश्र) : (क) तथा (ख). १९६० से पहले

चार दिन की प्रतिबद्ध छुट्टियां घोषित की जाती थीं। परन्तु किमी छुट्टी से सम्बन्धित सम्प्रदाय विशेष के व्यक्ति ही वह (छुट्टी) ले सकते थे। परिणामतः कोई भी व्यक्ति एक से अधिक प्रतिबद्ध छुट्टी नहीं ले सकता था, तथा वह भी कुछ सम्प्रदायों के व्यक्ति ही। इसके विपरीत अब प्रतिबद्ध छुट्टियों की विहित सूची में से दो छुट्टियां बिना किसी सम्प्रदाय के विचार के प्रत्येक केन्द्रीय सरकारी कर्मचारी को मिल सकती है।

Suspension of Shri R. P. Kapur

1529. **Shri Kapur Singh:** Will the Minister of Home Affairs be pleased to state:

(a) whether an explanation of Shri R. P. Kapur, I.C.S. was called for before the Central Government issued order placing him under suspension; and

(b) if not, whether it amounts to violation of the rules governing the Government servants?

The Minister of State in the Ministry of Home Affairs (Shri Hathi):

(a) and (b). No, Sir.

Regional Institute of Technology In Hyderabad

1530. **Shri Laxmi Dass:** Will the Minister of Education be pleased to state:

(a) whether the Andhra Pradesh Government have requested the Central Government to set up a Regional Institute of Technology in Hyderabad; and

(b) if so, the action taken in this connection?

The Minister of Education (Shri M. C. Chagla): (a) and (b). A Regional Engineering College has already been set up at Warangal and no request has been received from the State Government for another regional institute.

उत्तर प्रदेश में राष्ट्रीय छात्रसेना दल के चान्दमारी क्षेत्र

१५३१. **श्री रणजय सिंह:** क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या विश्वविद्यालय अनुदान आयोग द्वारा उत्तर प्रदेश के विभिन्न जिलों में राष्ट्रीय छात्रसेना दल के चान्दमारी क्षेत्रों की स्थापना के लिये अनुदान इस शर्त पर दिये गये हैं कि उनकी स्थापना ३१ मार्च, १९६४ तक अवश्य हो जाये; और

(ख) यदि हाँ, तो कोई क्षेत्र सीमेंट न मिलने के कारण ३१ मार्च, १९६४ तक स्थापित न हो पाये तो क्या अग्रधि बढ़ा दी जायेगी?

शिक्षा मंत्री (श्री मु० क० चागला):

(क) विश्वविद्यालय अनुदान आयोग द्वारा इस प्रयोजन के लिए दिए गए अनुदानों का उपयोग ३१ मार्च, १९६४ तक किया जाना है।

(ख) ३१ मार्च, १९६४ से आगे समय बढ़ाने के प्रश्न पर, विश्वविद्यालय अनुदान आयोग, योजना आयोग के परामर्श से विचार कर रहा है।

All India Teachers' Federation

1532. **Shri Harish Chandra Mathur:** Will the Minister of Education be pleased to state:

(a) whether any representation from all India Teachers' Federation have been received by Government; and

(b) if so, their demands and the Government's reaction thereto?

The Minister of Education (Shri M. C. Chagla): (a) Yes, Sir. A representation has been received from All India Secondary Teachers' Federation.